

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

32. IA-1205/2024, IA-3959/2023 in C.P.(IB)/1238(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.07.2024

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited  
Vs  
Dunnimaa Engineers & Divers Enterprises Pvt Ltd

SECTION: 7, 12(2) Rule 11 of NCLT Rules, 2016 OF INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. Adv. Mansha Bhatia, Ld. Counsel for Applicant/RP present (VC).
2. At the request of the Counsel for the Applicants, list both IAs on 19.08.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)